

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 268 of 2014 & IA No. 434 of 2014

Dated: 15th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**PMC Power Pvt. Ltd., & Ors.
Versus**

.... Appellant (s)

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R.1
Mr. A. Subba Rao for R.2 to R.4

ORDER

We have heard learned counsel for the parties.

Judgment is reserved.

**(T. Munikrishnaiah)
Technical Member**

Ts/pr

**(Justice Ranjana P. Desai)
Chairperson**